

(b) whether D.D.A. is allotting a plot of land for school building to Salesian Sisters Society in Northern India in Vasant Vihar in preference to the plot already earmarked for school;

(c) if so, the reasons therefor;

(d) whether the Management of the Society has protested against this allotment in Vasant Vihar; and

(e) the difficulties which lie in the way of D.D.A. allotting the Shantiniketan plot in question and what action the D.D.A. propose to take in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

(b) and (c) It was decided to allot a plot of land to the Society in Vasant Vihar where sufficient school sites are available. The DDA had initially contemplated allotting a plot of land measuring 2.5 acres for Nursery-cum-Primary School in Shanti Niketan to the Salesian Sisters Society of Northern India. Because of several formalities involved, allotment could not be made. In Shanti Niketan, this plot of land is the only site available for opening of a Primary School and hence it has been reserved for M.C.D. Since the case for allotment of land to the Salesian Sisters Society in Northern India had been pending since long, it was decided to allot a plot of land to the Society in Vasant Vihar.

(d) The Management of the Society had been asked for their views regarding allotment of the plot in Vasant Vihar.

(e) Since it is the only Primary School site in Shanti Niketan, it has to be reserved for the M.C.D. who retain the prior right to the plot. The M.C.D. is again being asked to exercise their option for taking over this plot.

### Electrification of Rehabilitation Camp in Maharashtra

16. SHRI RAJE VISHESHVAR RAO: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Government are intending to supply electricity to all the Rehabilitation camps in Maharashtra on a War footing;

(b) if so, how long would it take to complete the electrification of all camps in the State of Maharashtra; and

(c) whether Government feel that it is the only way to keep the refugees in their camps?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) There are no rehabilitation camps in Maharashtra and as such the question of supply of electricity to all camps does not arise.

(b) and (c). Do not arise.

### डेरी परियोजना की मंजूरी

17. श्री सुरेन्द्र मां सुमन : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 1978-79 में डेरी परियोजनाओं के लिए कितनी धनराशि मंजूर की गई है;

(ख) उन राज्यों के नाम क्या हैं और कितनी धनराशि, राज्यवार नियत की गई है; और

(ग) क्या नियत की गई धनराशि राज्य सरकार को प्राप्त हो गई है और क्या आधे वर्ष (अप्रैल—सितम्बर, 1978) में उपयोग में लाई गई धनराशि का व्यौरा प्राप्त हो गया है ?